

[Dr. Vasant Kumar Pandit]

rehabilitate faith and confidence in NAFED, and to re-organize its administrative set-up and to lay down proper norms for its operation? The Government should appoint a High Power Investigation Committee to go into the charges of corruption and mal-administration in NAFED. The Government cannot remain a silent spectator when a National Service Cooperative for the benefit of agricultural marketing is going down in its prestige and integrity. I appeal to the Government to come forward in the House with a comprehensive report on the working of NAFED and the steps taken to improve it.

श्री मनोराम बागड़ी (हिसार) :
उपाध्यक्ष महोदय, मैं डेमोक्रेटिक सोशियलिस्ट पार्टी का सदस्य हूँ . . .

SHRI MOOL CHAND DAGA (Pali): Does he belong to that party?

MR. DEPUTY-SPEAKER: If he is stating his new position, why do you worry?

श्री मनोराम बागड़ी : चालिए, इन्होंने शुद्धि कर दी। मेरे मित्र है, जानी है, वे बता देते है।

MR. DEPUTY-SPEAKER: Now he represents DSF. That is what he is saying.

.. (ब्यवधान) ..

श्री मनोराम बागड़ी : आप बता दीजिए, डेमोक्रेटिक सोशियलिस्ट पार्टी है या नहीं ?

MR. DEPUTY-SPEAKER: I have already introduced you as DSF member.

श्री मनोराम बागड़ी : है न पार्टी—
डेमोक्रेटिक सोशियलिस्ट पार्टी

.. (ब्यवधान) ..

MR. DEPUTY-SPEAKER: All these interruptions will not be recorded. Only Shri Mani Ram Bagri's statement under Rule 377 will be recorded.

(Interruptions)**

(ii) STRIKE BY WORKERS OF HIMMAT TEXTILES MILLS

श्री मनोराम बागड़ी : उपाध्यक्ष महोदय, मैं नियम 377 के अन्तर्गत मंत्री महोदय का ध्यान आकर्षित करता हूँ :

हिसार टैक्सटाइल मिल में करीब चार हजार मजदूर हैं और तमाम दूसरा स्टाफ मिलाकर पांच हजार के करीब होते हैं। मजदूरों ने अपनी उचित माँगों को लेकर तमाम स्टाफ के साथ आज से सौ दिन पहले शांतिमय हड़ताल की। शासन और प्रशासन उद्योगपति की मदद कर रहे हैं। पांच हजार परिवार के भूखों मरने का सवाल सौ दिन से चल रहा है। केन्द्रीय श्रम मंत्री तुरन्त अपने असर रसूक को इस्तेमाल करें और मजदूरों को उनका हम दिलाये ताकि हड़ताल खुल सके और राष्ट्र का जो हानि हो रही है, वह न हो।

(iii) ALLEGED HARASSMENT OF NON-MIZOS IN MIZORAM

SHRI SONTONSH MOHAN DEV (Silchar): I beg to draw the attention of the Home Minister regarding the following serious matter and I humbly request a statement from him.

From 28-7-81 collection of unauthorised taxes from all non-Mizo businessmen and Government employees of Aizawal, the Capital of Mizoram has been restarted openly by the following organisations:

(1) North Eastern Region Students Union & MZP.